: rease in consumption of fertilizers

S254. SHRI RAJNI RANJAN SAHU: 11 the Minister of AGRICULTURE pleased to state:

- a) whether Government propose to rer>se consumption of fertilizers at least 29 Kg. per hectare in selec-areas and if so, the details there-and
- b) the manner in which the same is iposed to be achieved.

'HE MINISTER OF STATE IN THEPARTMENT OF AGRICULTURE D COOPERATION IN THE MINIS-Y AGRICULTURE. SHRIYAM LAL YADAV): (a) and (b), Sir. But it is proposed to increaseiliser use by 20 Kgs. of nutrientshectare in the selected districts.s will be achieved by outlets the openingre retail interioras, pre-positioning of fertilisers in consumption areas and Introcluc-small packs (10-20' Kgs. Packet;;)-id**, the Fertiliser Companies inh public and private sectors challvide 7.5 per cent discount overified prices for the Kharif andii Seasons of 1988-89.

255. [Transferred to the 23rd March,

Import of Palm oil

56. SHRI N. E. BALARAM: Will the ister of FOOD AND CIVIL SUPPLI-be pleased to state;

what is the price at which Govern-t purchase palm oil from abroad;

the price at which the same is distri-i to States; and

what is the retail price at which it y reaches the consumers?

IE DEPUTY MINISTER IN THE ISTRY OF FOOD AND CIVIL SUP-S (SHRI D. L. BAITHA): fa) The ge CIF price of RBD Palm Oil pur-by the State Trading Corporation is

- Rs. 5125 per MT for the period April '87 to Jan. '88. In addition, there are other charges, such as customs duty, storage, handling etc.
- (b) The central issue price for supply to States is as under: —

Rs. per MT

In bulk......11,000

15Kg. tins.... 12, 500

- (c) The retail prices are fixed by the State Governments. The ceiling on retail prices has been fixed by the Central Government, which are as under:—
 - (i) Rs. 13. 05 per Kg. for plain areas for imported edible oils supplied in bulk.
 - (ii) Rs. 14. 40 per Kg. for plain areas for imported edible oils supplied in tins.
 - (iii) Rs. 14. 90 per Kg. for hill areas for imported edible oils supplied in tins. (Local Taxes Extra)

Inclusion of the name of 'Parvati Khan' in a Serial

- 3257. SHRI RAOOF VALIULLAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;
- (a) whether it is a fact that Doordarshan Authorities had conveyed an objection to the producer of a serial to the inclusion of the name of 'Parvati Khan' in the cast of that serial;
- (b) if so, what was the nature of the objection and whether the manner of showing the artist's name had to be changed in order to meet the objection;
- (c) whether this incident has been condemned by several writers and prominent social workers and whether their objections have been sent to the Prime Minister and what was the response of Government thereto; and
- (d) what aclion Government propose to take against such irresponsible orders of the officials of the Doordarshan?